

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4291
ANSWERED ON:02.05.2012
OUT OF SCHOOL CHILDREN
Bali Ram Dr.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a number of children still remain out of school despite implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) if so, the reasons therefore alongwith the number of out of school children in the country, State-wise/ UT- wise; and
- (c) the measures taken by the Government to get these children enrolled in the schools and ensure 100% literacy in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) As per National All India Sample Survey conducted by the Social and Rural Research Institute – Specialist unit of IMRB International in 2009 for children in the age group 6-13 years, there were 81.5 lakh out of school children in the country. Children remain out of school children due to socio-economic problems, non-availability of schools in the vicinity of habitations, non availability of teachers, inadequate community mobilization for education, etc. A statement giving details of out of school children identified under above study is given in Annexure.

(c) Sarva Shiksha Abhiyan (SSA) programme which aims at universalizing elementary education in the country, has been progressing consistently towards its goals. Since inception, SSA has provided significant financial support for infrastructure development in elementary education, including 2.10 lakh new primary schools, 1.74 lakh new upper primary schools, 16.02 lakh additional classrooms, 5.84 lakh toilets and 2.21 lakh drinking water facilities. With a view to improving quality, SSA has till date sanctioned 19.14 lakh posts of teachers across the country, and it provides financial support for textbooks, teaching learning material and uniforms for children, as per norms specified in SSA framework of implementation. SSA norms have been revised to correspond with the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.